

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/117(KB)2024
IA(I.B.C)/1379(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SANJAY BANTHIYA PERSONAL GUARANTOR OF M/S S.G. STRIPS
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Mr.S. K. Roy, Adv.] For the Financial Creditor
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mr. Tapan Chakraborty, RP

Mr. Dipak Dey, Adv.] For the Personal Guarantor
Mr. Aniket, Adv.

ORDER

1. Ld. Counsel/professional for the parties present.
2. IA(I.B.C)/1379(KB)2024
 - a. Let hard copy of the Report of RP be served upon the Personal Guarantor within the course of day.
 - b. Thereafter, Personal Guarantor to file objection to the Report of RP within ten days.
3. List the matter for arguments on **14.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**